

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

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**NOTIFICATION**

Dated Shillong, the 13<sup>th</sup> February, 2018.

**No.LJ(B).4/2018/70** – The Governor of Meghalaya is pleased to denotify the appointment of Smti Dalin Thabah, Assistant Director Agriculture, O/o the District Agriculture Office as Executive Magistrate with immediate effect.

  
( **E.M. Donn** )

Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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**Memo.No.LJ(B).4/2018/70-A, Dt. Shillong, the 13<sup>th</sup> February, 2018.**

Copy to : -

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
2. The Chief Electoral Officer, Meghalaya.
3. The District Election Officer, East Khasi Hills District, Shillong, This has a reference to No.SHEL. V/16/2017/Pt.I/6 dt.09.02.2018.
4. Personnel & A.R. (A) Department for information.
5. Election Department.
6. The Director of Information and Public Relations, Meghalaya, Shillong.
7. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the Law Department website.
8. Office copy.

**By order etc....,**

  
Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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